

distribution of essential commodities through the public distribution outlets, ensuring the viability of fair price shops, opening additional outlets wherever necessary and all other administrative responsibilities that are necessary at the State level for the successful implementation of the Scheme. No Central assistance is envisaged for meeting the expenditure of State Governments for running of fair price shops.

Deaths due to Drinking of Poisoned Tap Water in Imphal

4174. SHRI SATISH AGARWAL : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Government have seen the press reports appearing in the Blitz dated 8 October, 1983 wherein it has been stated that nearly 80 persons have been killed due to drinking of poisoned tap water in Imphal;

(b) if so, whether inquiry has since been conducted;

(c) if so, with what result; and

(d) action taken or proposed to be taken to meet the situation ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) :
(a) Yes, Sir.

(b) to (d) An inquiry has been conducted by the Government of Manipur. As reported by the State Government, no one was killed because of contaminated or poisoned tap water in Imphal.

Involvement of Officials of F.C.I. in Vigilance Cases

4175. SHRI BHEEKHABHAI : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether it is a fact that in Food Corporation of India the Depot Officers/ Distt. Managers/Regional Heads/Zonal

Heads are posted without any consideration about their involvement in vigilance cases;

(b) if so, the reasons thereof;

(c) whether it is also a fact that in Zonal PV squad of North Zone some persons are working for the last many years and despite vigilance cases they are not being replaced although A.M. (A/cs) are available and posted for their replacement in North Zone; and

(d) if so, the reason thereof ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (DR. M.S. SANJEEVI RAO) : (a) and (b) Involvement of an officer in a vigilance case does not debar him from a posting unless the officer is under suspension and it is apprehended that his continuance in the post will hamper the investigation proceedings. In actual practice, however, the officers involved in serious vigilance cases are not deployed on sensitive posts.

(c) and (d) Some officials have been working in Zonal PV squads of North Zone of Food Corporation of India for some years. They are, however, deployed on rotational basis and are being replaced progressively.

Bungling in Draw of Lots for DDA Plots and Flats

4176. SHRI DIGAMBAR SINGH : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether he is aware of the allegations about manipulations in the computer while feeding it before the draw of lots for allotment of DDA's plots and flats under various categories to the applicants and making it possible for them to get the flats in particular colony and at a particular floor as per their choice;